autonomous institution governed by a Court of Governors. The complaints against the management of the College have been brought to the notice of the Chairman of the Court of Governors for appropriate action.]

Substitute of Coca-Cola

†667. SHRI SANTOSH KUMAR SAHU:

SHRI VENIGALLA SATYANARAYANA:

Will the Minister of AGRICUL-TURE AND IRRIGATION be pleased to state:

- (a) whether there is any proposal under Government's consideration to have a substitute beverage for Coca-Cola in the near future;
- (b) if so, what are the details thereof; and
- (c) what are the names of companies who have approached Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yes, Sir.

- (b) The Central Food Technological Research Institute, Mysore has developed a composition now named '77'. It is similar in taste, colour and flavour to Coca-Cola. Government have entrusted Modern Bakeries (India) Ltd. with the task of commercial preparation and marketing of this composition. The new beverage is on sale at AGRI-EXPO 77 in New Delhi.
- (c) Government are not dealing with the allotment of franchise. A large number of bottling Companies have applied to the Modern Bakeries who are processing the applications.

12 Noon

PAPERS LAID ON THE TABLE

Accounts (1975-76) of the Delhi University and Related Papers

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Annual Accounts of the University of Delhi, for the year 1975-76 and the Audit Report thereon, together with a statement giving reasons for the delay in laying the document. [Placed in Library. See No. LT_1178/77].

Report (1976-77) of the Executive Committee of the Trustees of the Victoria Memorial Hall, Calcutta and Related Papers

DR. PRATAP CHANDRA CHUNDER: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Annual Report of the Executive Committee of the Trustees of the Victoria Memorial Hall, Calcutta, for the year 1976-77, and the Audited Accounts, together with a statement by Government accepting the Report. [Placed in Library. See No. LT-1180/77].

Notification of the Ministry of Works and Housing

निर्माण और श्रवास तथा पूर्ति श्रीर पुनर्वास मंत्रालय में राज्य मंत्री (श्री राम किकर): श्रीमान्, में ग्रापकी श्रनुमति से नगर भूमि (ग्रधिकतम सीमा तथा विनियमन) ग्रधिनियम, 1976 की धारा 46 की उपधारा (3) के ग्रधीन निर्माण और ग्रावास मंत्रालय की निम्नलिखित ग्रधिसूचनाग्रों की एक एक प्रति (ग्रंग्रेजी तथा हिन्दी में), ग्रधिसूचनाग्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाले व्याख्यात्मक ज्ञापनों सहित, सभा पटल पर रख रहा हूं:——

(i) नगर भूमि (ग्रधिकतम सीमा तथा विनियमन) (छठा संशोधन) नियम, 1977 को प्रकाशित करने वाली सा० का० नि० सं० 1049, दिनांक 6 ग्रगस्त, 1977.

[†]Previously Unstarred Question 216 transferred from the 17th November, 1977.